

term linkages established by the Standing Linkage Committee (SLC) to these sectors. However soft coke supplies for domestic consumption are arranged by the coal companies in accordance with the allocations made by the Government.

The total quantity of various types of coal supplied by Coal India Limited to the consumers in West Bengal in the last two years have been as follows :-

(Figures in 000 tonnes)
Data provisional

Year	Soft coke for domestic use	CILCOKE for domestic use	All coal (Including soft/hard coke) to consumers in West Bengal
1993-94	99.58	53.03	19,656
1994-95	62.48	100.86	22,078

Unemployment

1712. SHRI DAU DAYAL JOSHI : Will the Minister of WELFARE be pleased to state :

(a) the percentage of unemployment among the disabled and non-disabled people;

(b) the steps being taken to absorb disabled persons in the gainful employment;

(c) whether remunerations paid to the disabled are less than their counterparts; and

(d) if so, the measures taken to rectify this imbalance?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K.V. THANGKA BALU): (a) According to live register maintained by Employment Exchanges as on 31.12.1994, percentage of placements of job seekers in India is 0.53 whereas the percentage only of the disabled is 1.32.

(b) The steps being taken to absorb disabled persons in the gainful employment is mentioned in the enclosed statement.

(c) and (d). No specific data are maintained. However there is no provision of fixing different rates for disabled persons under Minimum Wages Act, 1948.

STATEMENT

(i) 003% vacancies is reserved for physically handicapped — 1% each for the visual, hearing and orthopaedically handicapped in Group C and D posts in Central Government and Public Sector Undertakings. Similar reservations have been given

by some State Governments. The handicapped including the blind are also given age concession in the upper age limit and relaxation in the medical standars for entry into Government services.

(ii) 35 Special Employment Exchanges and 50 Special Cells for the handicapped persons have been set up exclusively to help the handicapped in getting gainful employment. Besides the Normal employment exchanges also help the handicapped persons in finding suitable employment.

(iii) Seventeen Vocational Rehabilitation Centres have been set up to assess the residual ability of the disabled. Arrange their training and place them in employment.

(iv) Self-employment is promoted through the following :

- Allotment of vending stalls, kiosks and petty shops;
- Loans from Nationalised Banks at nominal rates of interest under Differential Rate of Interest Scheme;
- Allotment of public telephone booths;
- Reservation in distribution of petrol pumps, kerosene depots etc.

[Translation]

Development of Ground Water Resources

1713. SHRI N.J. RATHVA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether some State Governments especially the Government of Gujarat have sent some proposals to the Central Ground Water Board for Exploration and development of wells-tubewells under pilot project for approval;

(b) if so, the details thereof, State-wise; and

(c) the steps taken/proposed in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) and (b). The Central Ground Water Board have formulated a Centrally Sponsored Scheme for investigation and development of ground water resources in eastern States. The Government of Bihar, Orissa and Uttar Pradesh had sent proposals to Central Ground Water Board for construction of following ground water structures for consideration under this scheme:-

S. No.	Name of State	Dugewells	Shallow Tubewells	Medium Tubewells
1.	Bihar	2358	5625	-
2.	Orissa	-	1500	500
3.	Uttar Pradesh	-	100	-